

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.124 of 2014**

Dilip Kumar and Ors.

... .. Appellant/s

Versus

Most. Dropadi Devi and Ors.

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Arbind Kumar Singh, Advocate
For the Respondent/s : Mr. Sudhir Kumar, Advocate

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

11 27-01-2026

As as last chance to the learned counsel for the
appellant to comply the order 24.09.2024.

2. List this case on 24.02.2026.

(Ramesh Chand Malviya, J)

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